

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 301
IB-138(ND)/2024

IN THE MATTER OF:

Aqua Electronics & Solutions Private Limited Petitioner/Applicant
Vs.
Legend Power Private Limited Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Udit Singh Adv.
For Respondent : Mr. Palash S Singhai, Mr. Harshal Sareen Advs.

ORDER

The parties are directed to take steps to bring on record the written submissions filed pursuant to the order dated 25.04.2024 within one week.

List the matter for compliance **on 05.06.2024.**

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)